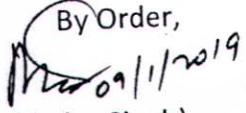


F.No. 01(05)/Circular/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 09.01.2019

OFFICE ORDER

Hon'ble President has directed that report of service of hearing notices and orders on the parties shall be placed in the respective appeal files. The despatch section may forward a consolidated list of hearing notice/orders with endorsement whether served or not as per the Track Consignment report available on the india post portal. The Court Masters shall place the report received from the despatch section in respective files to appraise the Bench when the matter is taken up in the court.

By Order,

(Mohinder Singh)
Dy. Registrar (Judl.)

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. PA to Registrar, CESTAT, New Delhi.
3. Dy. Registrar/ Asst. Registrar, CESTAT all Benches (with direction to give further direction to the Court masters/dealing assistants)
4. Website/Guard file/Office Copy.